

C. A. T. Bench, JODHPUR

Date of Order

Order

8.5.95

Present: Mr. N. S. Solanki, Counsel
for applicant.

ORDER

The learned Counsel
for the applicant seeks
permission to withdraw
the O.A. Permission to
withdraw it is granted.

O.A. stands ~~dismissed~~
dismissed as having been
withdrawn.

Usha Sen
(उषा सेन)
(Usha Sen)
प्रशा. सदस्या
Adm. Member.

Gopal Krishna
(गोपाल कृष्णा)
(Gopal Krishna)
उपाध्यक्ष
Vice Chairman

Recd Copy
by
17/5

Part II and III destroyed
in my presence on 26.1.21
under the supervision of
section officer (1) as per
order dated 19.1.21

[Signature]
Section officer (Record)